

(b) Consumers within a short distance of coalfields have been advised to draw their coal by road and some of them have already started doing so.

अधिनियमों का हिन्दी में अनुवाद

२१६२. { श्री प्रकाशवीर शास्त्री :
श्री यशपाल सिंह :
श्री राम रतन गुप्त :

म्या विधि मंत्रों यह बताने की कृपा करेंगे कि अधिनियमों का हिन्दी में अनुवाद करने वाले आयोग के कार्य में अब तक कितनी प्रगति हुई है ?

विधि मंत्री (श्री अ० कु० सेन) : आयोग के कार्यकारी दल (वर्किंग ग्रुप) ने (१) इंडियन पीनल कोड (२) कोड आफ क्रिमिनल प्रोसीजर और (३) इंडियन एवीडेन्स ऐक्ट के हिन्दी मसौदे तैयार किये हैं। सिविल प्रोसीजर कोड का हिन्दी मसौदा आजकल तैयार किया जा रहा है। इन मसौदों में से इंडियन पीनल कोड के हिन्दी मसौदे की धारा १७१ (१) तक पूरे आयोग ने अपनी पहली बैठक में विचार कर लिया है।

चेतन विज्ञान का अनुसन्धान

२१६३. स्वामी रामेश्वरानन्द : क्या वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जड़ विज्ञान के समान चेतन विज्ञान के अनुसन्धान की भी कोई योजना है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्री (श्री हुमायूँ कबिर) : (क) और (ख) अगर चेतन विज्ञान से माननीय सदस्य का मतलब बायोलॉजी या दूसरे जीव विज्ञानों से है तो उत्तर "हां" में है।

Disturbed Allowance in Nagaland

2164. Shri Rishang Keishang: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of the fact that an allowance called "Disturbed Allowance" is being paid to Government employees in Nagaland;

(b) if so, the reasons why the said allowance has not been paid to Government employees working in the disturbed areas of Manipur;

(c) whether Government propose to pay the said allowance to the employees of the Manipur Government serving in the disturbed areas; and

(d) if so, from when and, if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri (Datar): (a) Yes.

(b) to (d). The matter is being examined.

Employment of Engineering Personnel

2165. Shri Mohammad Elias: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the representative body of the Indian Engineers is demanding the employment of engineers in the administration of technical projects; and

(b) if so, what were the reasons advanced for the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The 41st Convention of the Institution of Engineers (India) suggested among other things that the direction and management of engineering projects and enterprises should be entrusted to engineers. The reason given was that a new approach to the problem of scientific and technical Administration was required in view of the increasing importance of